then the name of the mother should also be given. And similarly n many other reas, such naked discrimination is meted it to the women. This should be cor-. xted. This is a very serious matter.

xlhank you, Madam.

SHRIMATI MARGARET ALVA: There is a Department for Women and Child Development. This Department is without a Minister in charge for the first time. This shows how much interest they have taken in women and children's devej-lopment.

श्रीमती सरला माहेश्वरी (पश्चिमी) वंगाल) : स्पसभापति महोदया, माननीया सदस्या श्रीमती मारग्रेट प्राल्वा जी ने तथा माननीय सदस्य श्री एम. ए. बेबी द्वारा जो विचार व्यक्त किये गये हैं मैं भी अपने ग्रापको स्तने संबद्ध करती हूं।

THE DEPUTY CHAIRMAN; Even in the United Nations form, they write the name of wife. When I went there in 1983. I told them, "In our count we put spouse. There can be a women delegate. And I don't have a wife. I have) only a husband. " Then they changed it. So, I think these discrepancies, however small they are, they show discrimination. And I would look into thel matter of our pro-formas.

SHRI M. A. BABY: Thank you, Madam.

Flood havoc in Ganjam district of Orissa and inadequate relief measures by Government

SHRI PRAVAT KUMAR SAMANTA-RAY (Orissa): Madam Deputy Chairman, I am grateful that you are allowing me to speak in this august House about a seirious problem of Ganjam district in particular and Orissa in general which has witnessed a flash flood on the 6th November, 1990. And in this flood 69 people have died and 17 persons are missing till date and about 75, 000 dwelling houses have been washed away. And agricultural fields to the tune of 2. 5 lakh hectares having paddy, sugarcane, pulses and oilseeds havei suffered heavy damages. Apart from that, non-paddy crops like sugarcane, oilseeds, etc., in an area of 32, 000 hectares have suffered the daoiagei. Due to this unprecedented flood in the Ganjan district which is one of the most advanced districts of our State, economic condition of the people has been affected. About 11 to 12 thousand cattle have lost their lives; more than 16 thousand small animals have died within a mattep of eight hours due to this flood.

Madam, this is not the first occasion that this flood has occurred causing severe damage to this district; this is the third occasion. I want to bring to the notice of the Governmeint, through you, that no serious attempts have been made till date either by the State or by the Central Government to check such a havoc. Madam, you cannot imagine the extent of loss. Five bridges have¹ been washed away and 20 buses plying at various nlace3 are yet to be traced out. Till date, an amount of Rs. 25 lakhs has been released from the Prime Minister's Relief Fund, in favour of the State besides another sum of Rs. 50 lakhs for artisans. Whe|n the Prime Minister visited this place, he announced to the public and to the press that the Gov- eminent of Orissa has asked for Rs. 100 crores assistance for repair and rebuilding works, and he promised to release Rs. 50 crores immediately. But no such assistance has been received by the State Government till date, and with meagre resources at the command of the Government of Orissa, relief and other repair works have been started. But my apprehension is that all these works will come to a standstill unless the Central Government immediately comes to the assistance of the State Government and takes over the situation to save the people and help them to meet the problems in future. Thank you.

SHRI KAHNU OHARAN LENKA (Oriss)a Madam, my colleague, Shri Saimantaray has mentioned the extent of damage that has been caused in Orissa in Ganjam district. Actually, the Government of Orissa has miserably failed *to* tackle the flood situation in Orissa. The havoc caused toy the flood and the seriousness of the situation was so grave that it

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[Shri Kahnu Charan Lenka]

could not be taken up at the national level because of the strike in the Communication Department during that period and; the matter could not be brought to the notice! of the Central Government. But. however, the gravity of the situation was realised by Shri Rajiv Gandhi who visited Orissa and the Ganjam district. He toured ten blocks out of 15 which had been affe-cted by these floods and after coming back to Delhi, he gave his assessment and projected the necessary demands of the suffering people of Orissa, before the Government of India. Of course, the Prime Minister visited the place next day. But in the Ganjam district he visited only one place, Asaka, by a helicopter and came back, and after coming to Bhubaneswar, he declared that a sum of Rs. 50 crores has been released for the flood-affected people of Ganjam. But Madam Deputy Chairman, I am sorry to say that the Chief-Minister of Orissa contradicted it. This is a very serious matter. When the, Prime Minister says that Rs. 50 crores have been sanctioned for flood relief, the Chief Minister, Mr. Biju Patnaik, disputes it.

A Central team also visited the area on the 13th and 14th Novembeir, last year. The members of the Central team were not allowed to go to the interior areas affected by floods. I repeat, they were not allowed. They have identified a number of points for relief and rehabilitation of the affected people. I understand, the Central and the State Governments are considering the recommendations, but no satisfactory relief and rehabilitation measures have been affected so far.

Ganjam District had never selen such a flood before. The area which has been affected is called the granary of Orissa. The peoplel of this area had never seen such a flood before. (*Time bell rings*). Up till now, a large number of people are living under the sky, in the open. They have-lost their houses. Everything has been washed away. Their cattle, their "property, crops, everything, has been washed away. ' But so far the Government has not given any satisfactory relief to the people. I would like to know what action... SHRIMATI MIRA DAS (Orissa): Madam,..

THE DEPUTY CHAIRMAN: You have said what you wanted to say. He is now 'saying what he! wants to say.

SHRIMATI MIRA DAS: Madam, I only want to point out that all sorts of help and assistance were given at the proper time. He should not make it a political issue. This is a very serious problem facing the people there.

SHRI KAHNU CHARAN LENKA: This message also will go to the people of the Ganjam District, the affected people there, and they will see what is wrong and what is right and what you have said in the House.

Madam, I would like to know wnTFT action has been taken for rehabilitation of the affected people, particularly, the people who are poor, needy and who have lost almost everything? What action has been taken for ensuring a good Rabi crop and whether any help is being give n to the people, particularly, the poor, which would enable them undertake¹ cultivaiton?

THE DEPUTY CHAIRMAN: Please conclude now. We have to adjourn for lunch.

SHRI KAHNU CHARAN LENKA: I am concluding. What steps are being taken to repar the damaged and rebuild the washed-away educational institutions? Have the nationalise banks been issued instructions to give bank loans at a lower rate of inteirest, or, without any interest on long-term loans? Would the Government kindly clarify these points?

I would also like to make the following demands. HUDCO be issued instructions to provide dwelling houses to those whose houses have been washed away or damaged as a result of this natural calamity. Crop losses of each individual be evaluated and compensation paid to them so that the can go in for Rabi cultivation. The loss of sugarcane and betel leave crops should be assessed separately and full compensation should' be paid to them. The students in that area should be

exempted. from paying their fees. A minimum sum of Rs. 1 lakh should be paid to the dependents in the case of each death due' to this natural calamity. Thank you.

THE DEPUTY CHAIRMAN:. The House, is now adjourned for lunch and we will meet again at 2. 30 p. m. The rest of Special Mentions will be taken up aftejr lunch.

The House then adjourned for lunch at thirty-five minutes past one of the clock.

The House re'assembled after lunch at thirty-two minutes past two of the clock, The Vke. Chairman (Shri Shankar Bayal Singh) in the Chair.

SPECIAL MENTIONS-Contd

C, ycIonic rams anj| ftoods in Orissa

SHRI SARADA MOHANTY (Orissa): I draw the attention of the 'hon. Minister through you, to the. cyclonic rains and floods in Orissa-from 3rd to 6th November 1990. which- caused heavy damage to life and properties...

The devastating flood in Rusikulya river in the district of Ganjam, Orissa State, cta'med heavy toll of 69 human lives, besides the missing 17 persons; The. - death, toll would have- been much' higher. if it would wt have come during the day time.

, Thsre. has been colossal. damage ' to about 0. 75 lakh private houses. So, also damage has been done to. government buildings, both residential and non-residential, schools State Transport Corporation offices garages, electric transmission -poles, lift-irrigation points, canals, embankments of both canals and rivet's damage has, also been caused to M. I, project, reservoirs, road?, including village road, Panchayat Samiti roads, gram panchayat roads. Many coads have been breached and large sections of roads washed off. Five major bridges have been washed away and three major bridges have been badlly damaged. The flood has seriously affected urban infrastructure, such as communication network, water supply, electricity and other public utilities. Due to heavy rain houses of villages on the foot of hills and middle of hills were damaged by sliding of big stones from the hilltops.

This rain and flood has caused extensive damage to the houses of weavers and artisans by destroying their looms, yarns and other materials and tools.

Two uses were washed away and 16 have been heavily damaged. Transport stores and tools were also washed away. The Gopalpur Port sustained damage to Sand Punup station. Wooden barrage and navigation channel have been silted.

In the case of anima! husbandry, flood claimed 11, 574 cattle lives, and more than 16, 147 small animals like pigs goats, sheep poultry, have been perished. Veterinary hospitals, dispensaries, livestocks centres and chiling plants have also been damajwl,

' The stahrfng crops of paddy, sugarcane, * pulses, oilseeds and vegetables suffered heavy damage. This flood also brought sand into more than 20, 000 hectares of land. The flood has broken the backbone of the poor agriculturists, labourers, village artisans and weavers.

. -It Jvas not also- -left a large number of fisherjgs tanks, ghecries and ponds of the Orissa Maritime and. Chilka Area Development Corporation and cooperative fishery tanks". The ' Forest Department also has 'been put to loss as buildings and godowns have" been damaged

It is said that this type of rain and flood were never seen in this area during the last-100 years. People of the area have been rendered homeless. - Power supply 'was disrupted in, several. towns and more than 800 villages.

The State Government of Orissa took immediate action for- the supply of food and other essential materials -and' for rehabilitating the people, temporarily. As the damage is much heavy, without Central aid the State Government cannot d_0 much without modernization for im-